



IN THE HIGH COURT OF KERALA AT ERNAKULAM

Tuesday, 7TH April, 2020 At 11.00 AM

Before:

THE HON'BLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR

THE HON'BLE MR. JUSTICE SHAJI P.CHALY

COURT NO. - ([Video Conferencing](#))

LIST 1 CAUSELIST

Sr. No.	Case Number	Main Parties	Petitioner/Respondent Advocate's
1	WPC TMP- 29/2020	M/S. JATAYUPARA TOURISM PRIVATE LIMITED & ANR VS THE STATE OF KERALA & ORS	ADV. VINODE. V. LUKA/ GOVT PLEADER
2	WPC TMP- 30/2020	NIRAAMAYA RETREATS PVT LTD VS ASSISTANT COMMISSIONER OF INCOME TAX, OFFICER OF ASSISTANT COMMISSIONER OF INCOME TAX THIRUVANANATHAPURAM AND OTHERS	ADV V.V. NANDAGOPAL NAMBIAR / SC, INCOME TAX DEPARTMENT, GOVT PLEADER
3	WPC TMP- 31/2020	THE THRISSUR TALUK CHETHU THOZHILALI MULTI PURPOSE CO-OP- ERATIVE SOCIETY VS UNION OF INDIA AND OTHERS	ADV ARUN CHANDRAN, NISHA GEORGE / SC, INCOME TAX DEPARTMENT

4	WPC 8718/2020	THE KODUR SERVICE CO-OPERATIVE BANK LTD VS UNION OF INDIA AND OTHERS	ADV O.D SIVADAS / SC, INCOME TAX DEPARTMENT
5	WPC 8788/2020	THE MANAMBOOR SER- VICE CO-OPERATIVE BANK LTD VS UNION OF INDIA AND OTHERS	ADV O.D SIVADAS / SC, INCOME TAX DEPARTMENT
6	WPC 8835/2020	THE UDAYANAPURAM SERVICE CO-OPERATIVE BANK LIMITED OTHERS VS UNION OF INDIA AND OTHERS	ADV O.D SIVADAS / SC, INCOME TAX DEPARTMENT
7	WPC 8990/2020	THE GOVERNMENT EM- PLOYEES CO-OPERATIVE BANK LTD AND OTHERS VS UNION OF INDIA AND OTHERS	ADV O.D SIVADAS / SC, INCOME TAX DEPARTMENT
8	WPC 9009/2020	THE MALAPPURAM DIS- TRICT ELECTRICITY BOARD EMPLOYEES CO- OPERATIVE SOCIETY LTD NO. 380 VS UNION OF INDIA AND OTHERS	ADV O.D SIVADAS / SC, INCOME TAX DEPARTMENT
9	WPC 9038/2020	THE CHATHURTHIAKARY SERVICE CO-OPERATIVE BANK LTD AND OTHERS. VS UNION OF INDIA AND OTHERS	ADV O.D SIVADAS / SC, INCOME TAX DEPARTMENT
10	WPC 9117/2020	THE KEEZHILLAM SER- VICE CO-OPERATIVE BANK LTD. VS UNION OF INDIA AND OTHERS	ADV O.D SIVADAS / SC, INCOME TAX DEPARTMENT

11	WPC 9386/2020	MALLAPPALLY SERVICE CO-OPERATIVE BANK LTD VS UNION OF INDIA AND OTHERS	ADV DR. K.P. PRADEEP / SC, INCOME TAX DEPARTMENT
12	WPC 9392/2020	PARASALA SERVICE CO- OPERATIVE BANK LTD AND OTHERS VS UNION OF INDIA AND OTHERS	ADV DR. K.P. PRADEEP / SC, INCOME TAX DEPARTMENT
13	WPC 9393/2020	KOTTAPPADY EAST SER- VICE CO-OPERATIVE BANK LTD AND OTHERS VS UNION OF INDIA AND OTHERS	ADV DR. K.P. PRADEEP / SC, INCOME TAX DEPARTMENT
14	WPC 9394/2020	KURUPAMPADY SERVICE CO-OPERATIVE BANK LTD AND OTHERS VS UNION OF INDIA AND OTHERS	ADV DR. K.P. PRADEEP / SC, INCOME TAX DEPARTMENT
15	WPC 9395/2020	VARAPPETTY SERVICE CO-OPERATIVE BANK LTD AND OTHERS VS UNION OF INDIA AND OTHERS	ADV DR. K.P. PRADEEP / SC, INCOME TAX DEPARTMENT
16	WPC TMP- 17/2020	FAIZAL N. AND ANOTHER VS THE DISTRICT COLLEC- TOR, KOLLAM AND OTH- ERS	ADV. JOMY K. JOSE / GOVT PLEADER

[Click here to go to the video conferencing page.](#)



IN THE HIGH COURT OF KERALA AT ERNAKULAM

TUESDAY, 7TH APRIL, 2020 AT 11.00 A.M

Before:

THE HON'BLE MR. JUSTICE RAJA VIJAYARAGHAVAN V.

COURT NO. - ([Video Conferencing](#))

LIST 1 CAUSELIST

Sr. No.	Case Number	Main Parties	Petitioner/Respondent Advocate's
1	BA 682/2020	ANEESH BABU VERSUS STATE OF KERALA & ANOTHER	ADV. SANDEEP R N / ADV. ARUN BABU PP
2	BA 1708/2020	VISHNU VERSUS STATE OF KERALA	ADV. DARSAN SOMANATH / PP
3	BA 1773/2020	SUDHILAL & ANOTHER VERSUS STATE OF KERALA & ANOTHER	ADV. M. RAJESH / ADDL. DIRECTOR GENERAL OF PROSECUTION PP
4	BA 1849/2020	GOPAKUMAR VERSUS STATE OF KERALA & ANOTHER	ADV. M. RAJESH / ADDL. DIRECTOR GENERAL OF PROSECUTION, PP
5	BA 2059/2020	ANTO VERSUS STATE OF KERALA & ANOTHER	ADV. V.S.CHANDRASEKHARAN / PP
6	BA 2211/2020	SUKUMARAN VERSUS STATE OF KERALA	ADV. VIPINDAS T K ADV.MUHAMMED HUSSAIN K M / PP

7	BA 2268/2020	VIPINDAS VERSUS STATE OF KERALA	ADV. SOJAN MICHEAL /PP
8	BA 2296/2020	KUTTAN VERSUS STATE OF KERALA & ANOTHER	ADV. B MOHAN LAL /PP
9	BA 2330/2020	RAMESH RAMAN VERSUS STATE OF KERALA	ADV. V S MANSOOR /PP
10	BA 1128/2020	SAJO AND ANOTHER VERSUS STATE OF KERALA & ANOTHER	ADV. M.SASINDRAN ADV. P K SUBHASH /PP
11	BA 2284/2020	VONODAN VERSUS STATE OF KERALA & ANOTHER	ADV.P VENUGOPAL ADV. T J MARIA GORETTI / PP
12	BA TMP- 4/2020	SHAIJU VERSUS STATE OF KERALA	ADV UNNIKRISHNAN V. ALAPPAT / PP
13	BA TMP- 5/2020	SETHU VERSUS THE STATE OF KERALA	ADV.SARIN PANICKER/ PP
14	BA TMP- 6/2020	JUNAID VS THE STATE OF KERALA	ADV.NIDHI BALACHANDRAN/PP
15	BA TMP- 7/2020	MUHAMMED NABEEL VERSUS STATE OF KERALA	ADV. BINU GEORGE/PP
16	BA TMP- 8/2020	RESHMA VS STATION HOUSE OFFICER, THRISSUR & AND ANOTHER	ADV. A.JITHIN BABU/PP

17	BA TMP- 9/2020	MANSOOR ALI VS STATE OF KERALA AND ANOTHER	ADV. S.SUDHEESH KUMAR
18	BA TMP- 10/2020	ANKAN MITHRA VS STATE OF KERALA AND ANOTHER	ADV B.RENJITH MARAR
19	BA TMP- 11/2020	KRISHNADAS VS STATE OF KERALA AND ANOTHER	ADV ALEXANDER GEORGE
20	BA TMP- 12/2020	SUBRAMANIAN VS STATE OF KERALA AND ANOTHER	ADV RAPHAEL THEKKAN

[CLICK HERE TO GO TO THE VIDEO CONFERENCING PAGE.](#)



IN THE HIGH COURT OF KERALA AT ERNAKULAM
TUESDAY, 7TH APRIL, 2020 AT 11.00 A.M

Before:

THE HON'BLE MR. JUSTICE RAJA VIJAYARAGHAVAN V.

COURT NO. - ([Video Conferencing](#))

LIST 2 CAUSELIST

NOTE: 1. THESE CASES SHALL NOT BE TAKEN UP TODAY.
2. ALL THE CASES ARE ADJOURNED TO 11/04/2020 FOR INSTRUCTIONS.
3. ALL THE CASE FILES ALONG WITH THE CASE No AS ASSIGNED BELOW SHALL BE FORWARDED BY THE RESPECTIVE COUNSELS TO THE PUBLIC PROSECUTOR IN THE FOLLOWING EMAIL ADDRESS.

EMAIL ADDRESS: legalfactory@gmail.com

Sr. No.	Case Number	Main Parties	Petitioner/Respondent Advocate's
101	BA TMP-37/2020	MOHAMMED SHAHAD VERSUS STATE OF KERALA	ADV. K R VINOD /PP
102	BA TMP-38/2020	SHIJU MOHAMMADALI VERSUS STATE OF KERALA	ADV. S RAJEEV /PP
103	BA TMP-39/2020	SANEESH VERSUS STATE OF KERALA	ADV. L RAJESH NARAYANAIYER /PP

104	BA TMP- 40/2020	HASEEM VERSUS STATE OF KERALA	ADV. BENNY JOSEPH /PP
-----	--------------------	-------------------------------------	-----------------------

105	BA TMP- 41/2020	VISHNUDAS VERSUS STATE OF KERALA & OTHERS	ADV. P B KRISHNAN ADV. SABU GEORGE / PP
-----	--------------------	--	--

[CLICK HERE TO GO TO THE VIDEO CONFERENCING PAGE.](#)



IN THE HIGH COURT OF KERALA AT ERNAKULAM

TUESDAY, 7TH APRIL, 2020 AT 11.00 A.M

Before:

THE HON'BLE MR. JUSTICE RAJA VIJAYARAGHAVAN V.

COURT NO. - ([Video Conferencing](#))

LIST 3 (SUPPLEMENTARY) CAUSELIST

Sr. No.	Case Number	Main Parties	Petitioner/Respondent Advocate's
21	BA 2159/2020	NOUFAL VS STATE OF KERALA & ANOTHER	ADV. BIJU C ABRAHAM /PP

[CLICK HERE TO GO TO THE VIDEO CONFERENCING PAGE.](#)



IN THE HIGH COURT OF KERALA AT ERNAKULAM

Tuesday, 7TH April, 2020 At 11.00 AM

Before:

THE HON'BLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR

THE HON'BLE MR. JUSTICE SHAJI P.CHALY

COURT NO. - ([Video Conferencing](#))

LIST 2 (SUPPLEMENTARY) CAUSELIST

Sr. No.	Case Number	Main Parties	Petitioner/Respondent Advocate's
17	WPC TMP-32/2020	PRAVEEN PARACKAL VS THE STATE BANK OF INDIA, THELLAKAM & ANTHR	ADV ALEX M SCARIA/ SC

[Click here to go to the video conferencing page.](#)